



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Proceedings against Sikhar Infrastructure Private Limited
in the matter of Trading in Illiquid Stock Options at BSE - Certificate No. 7223 of
2023 (PAN: AAHCS7579Q)

Recovery Certificate No. 7223 of 2023 dated October 10, 2023 was drawn against Sikhar Infrastructure Private Limited (PAN: AAHCS7579Q) ["Defaulter"] for a sum of Rs. 5,21,000/- (Rupees Five Lakh Twenty-One Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by the AO vide Order No. Order/VV/PSS/2023-24/28472 dated July 31, 2023 in the matter of Trading in Illiquid Stock Options at BSE.

In view of the payment of the amount of 6,06,000/- (Rupees Six Lakh Six Thousand Only), as due from the defaulter in April 2026, the said recovery proceeding is hereby completed against Sikhar Infrastructure Private Limited (PAN: AAHCS7579Q) ["Defaulter"] in exercise of powers under sub-Section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 and Section 225 and Rule 12 of the Second Schedule to the Income Tax Act, 1961.

April 29, 2026
Delhi



— Signed

RAJAN KUMAR

RECOVERY OFFICER

राजन कुमार / Rajan Kumar
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi